

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 8th August, 2022

No. HC..X1-08/2022/199/RC## in exercise of the powers conferred under Article 229 of the Constitution of India and in partial modification of this Registry's earlier Notification No. HC.XI-04/2016/218/RC dated 18.05.2016, the Gauhati High Court has been pleased to amend the Gauhati High Court (Appointment, Conditions of Service and Conduct) Rules, 1967 in the following manner, with immediate effect:

Rule 7(3) (II) (iii-A) of the Gauhati High Court (Appointment, Conditions of Service and Conduct) Rules, 1967 is amended as follows:

"Twenty percent of the total sanctioned strength in the posts of Judicial Assistant shall be filled up by promoting graduate Grade-III Non-ministerial and Graduate Grade-IV employees having 7 (seven) years continuous service in Grade-III (Non-ministerial)/ Grade-IV post/both combined in this Court's establishment, subject to qualifying in the "Limited Departmental Examination".

By order,
Sd/
Gautam Baruah
REGISTRAR GENERAL

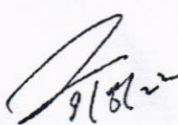
Memo No. HC.XI-08/2022/200-216 /RC dated 08.08.2022

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R cum Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

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3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
7. The Registrar -Cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
9. The Joint Registrar, _____, Gauhati High Court, Guwahati.
10. The Director, Judicial Academy, Assam.
11. The Deputy Registrar, _____ Gauhati High Court, Guwahati.
12. The Librarian -Cum- Research Officer, Gauhati High Court, Guwahati.
13. The Asstt. Registrar, _____. Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr/Mrs. Justice _____ Gauhati High Court, Guwahati.
- ✓ 15. The Project Manager/Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
16. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

08/09